

**Andhra Pradesh Land Revenue (Additional Assessment) And
Cess Revision (Amendment) Act, 1962**

23 of 1962

[24 December 1962]

CONTENTS

1. Short title and commencement

**Andhra Pradesh Land Revenue (Additional Assessment) And
Cess Revision (Amendment) Act, 1962**

23 of 1962

[24 December 1962]

PREAMBLE

An Act to amend the Andhra Pradesh Land Revenue (Additional Assessment) and Cess Revision Act, 1962.

Be it enacted by the Legislature of the State of Andhra Pradesh in the Thirteenth year of the Republic of India and follows:-

1. Short title and commencement :-

(1) This Act may be called the Andhra Pradesh Land Revenue (Additional Assessment) and Cess Revision (Amendment) Act, 1962.

(2) It shall be deemed to have come into force on the 1st day of July, 1962. (Sections 2 to 7 incorporated in Main Act.